IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
Appeal No. 976/252/ND/2019

IN THE MATTER OF:

Income Tax Officer Ward 15(4) … Appellant

Vs.

ROC (M/s LS Arts Pvt Ltd.) … Respondent

Order under Section 252

Order delivered on 18.02.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the ROC :
For the ITD : Ms. Lakshmi Gurung, Sr. St. Counsel

ORDER

Learned Counsel for the appellant being Income Tax Department seeks time to file Assessment Order passed against the respondent-company.

List on 30.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH